

गृह-कार्य मंत्रालय में राज्य-मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा सम्भरण मंत्री (श्री हाथी) : इस सूचना से प्राप्त होने वाला लाभ उसको एकत्रित करने में लगने वाले धन तथा व्यय को देखते हुए नगण्य होगा।

महा महोपाध्याय की उपाधि

729. श्री जगदेव सिंह सिद्धान्ती :
 श्री प्रकाशबीर शास्त्री :
 श्री हुकम चन्द कश्यप :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि 1920 से 1946 के बीच की अवधि में मौरिस कालेज, नागपुर के किन किन प्रोफेसर्स को महामहोपाध्याय की उपाधि मिली है ?

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Job Security in the Oil Companies

730. Shri P. C. Borooah:
 Shri M. L. Dwivedi:
 Shri Bhagwat Jha Azad:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri Yashpal Singh:
 Shri P. R. Chakraverti:
 Shrimati Renuka Barkataki:
 Shri Onkar Lal Berwa:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the Tri-partite Committee set up to inquire into the question of job security in the private Oil Companies viz., the Burmah Shell, the Caltex and the Esso has submitted its report;

(b) if so, its findings; and

(c) Government's reaction thereto?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) The Committee has not yet submitted its report.

(b) and (c). Do not arise.

Telephone Connections of Gandak Project Staff

731. Shri Bibhuti Mishra: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that telephones of Gandak project staff have been disconnected for non-payment of bills;

(b) whether it is also a fact that those who have since paid the bills are not getting the connections; and

(c) if so, when the connections are proposed to be given to those who have paid their bills?

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) to (c). The information is being collected and will be placed on the Table of the Sabha in due course.

Cases pending in Punjab High Court

732. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of cases pending before the Punjab High Court as on the 31st December, 1965; and

(b) the number of cases which have been pending for over two years?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) 25078.

(b) 10068.

Central Schools

733. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the total number of Central schools in the country functioning at present; and

(b) the number of such Schools in the Punjab with locations thereof?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandaran): (a) Eightysix.

(b) Seven, at the following places:

Ambala (2), Ferozepur (1), Julundur (1), Simla (1), Adampur (1), Halwara (1).

Expenses for Provincial Armed Police

734. Shri Gulshan: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that all the expenses of P.A.P. are borne by the Central Government;

(b) whether it is also a fact that all the States have been paid the expenses of P.A.P. and the Punjab State has not been paid the same for the last two years; and

(c) if so, the reasons for not paying the expenses to the Punjab State?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No. Expenditure in respect of only borrowed State battalions and those deployed on the border by the State is reimbursed to the State Government by the Union Government.

(b) and (c). Such reimbursement is a continuous process being made from time to time on the basis of claims, as and when received, of expenditure incurred by the State Government concerned duly supported by audit certificate.

Recently Union Government have agreed to reimburse the recurring expenditure incurred by the Governments of West Bengal and Punjab from the financial year 1962-63 on the police force deployed on the border.

Manufacture of Ointments

735. Shri C. K. Bhattacharyya: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a scheme costing one crore of rupees for the manufacture of ointment has been prepared by the Mysore Government; and

(b) if so, whether this has the approval of the Government of India?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) No such scheme has yet come to the Government of India.

(b) Does not arise.

Textile Workers Strike in Maharashtra

736. Shri Kolla Venkaiah:

Shri M. N. Swamy:

Shri Laxmi Dass:

Shri Hukam Chand

Kachhavaiya:

Shri Bade:

Shri Kapur Singh:

Shri P. K. Deo:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether the textile workers of Maharashtra resorted to a general strike during December, 1965;

(b) if so, the difficulties and demands of the workers which led to the strike;

(c) why Government failed to respond to the demands of the workers prior to the strike and the action Government took to meet their demands;

(d) the number of textile mills in Maharashtra and the number of workers in them; and